NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 27.08.2019</u> <u>NOTICE</u>

Take notice that the following matters listed on 28.08.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
2.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin
3.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
4.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999) Part Heard	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
5.	Contempt Case (AT) (MRTP) No. 05/2017 InTransfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
6.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
7.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India With	Nisha Kaur Uberoi	Zoheb Hussain

8.	Competition App.	Ultratech Cement Ltd.	Nisha Kaur Uberoi	Zoheb Hussain
	(AT) No. 41 of 2018	Vs.		
		Competition Commission of India		

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